

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.01.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 104 of 2025 in Comp. App. (AT) No. ___ of 2025	Anirudh Kumar Vs. Hydraulics & Pneumatics India LLP & Ors.	Abhinav Bajaj
2.	I.A. No. 105 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Kamya Malhotra, Through Its Attorney, Mitsubishi Corporation India Pvt. Ltd. Vs. Sandeep Goel, The RP of Sarvottam Realcon Pvt. Ltd. & Ors.	Ketan Gaur
3.	I.A. No. 106 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Jayesh Shekhaliya Vs. Tejinderkumar Patel & Ors.	G. Aniruth Purusothaman
4.	I.A. No. 107 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Kishore Dhanji Gangar Vs. Pentech Metals Ltd. & Ors.	G. Aniruth Purusothaman
5.	I.A. No. 110 of 2025 in Comp. App. (AT) No. ___ of 2025	Sunil Kumar Agrawal & Ors. Vs. Rancy Constructions Pvt. Ltd. & Ors.	Akshat Singh

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